

(d) Setting up of Single Window Clearance Mechanism, fiscal benefits and duty concessions, continuous monitoring of SEZs by the Development Commissioners and Approval Committee, simplification of rules and procedures are some of the steps taken for speedy operationalisation of SEZs.

Implementation of NEIIPP, 2007

281. SHRI MANI SHANKAR AIYAR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the sector-wise quantum of investment promoted in the North-East Region under the North-East Industrial Investment and Promotion Policy, 2007 (NEIIPP);

(b) whether the quantum of investment mobilized so far meet the expectations of the Ministry; and

(c) what difficulties, if any, have been encountered in the implementation of the utilization of NEIIPP, 2007 for the rapid industrialization of the North-East in keeping with NER Vision 2020?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) On the basis of the amounts released under the Central Capital Investment Subsidy Scheme under NEIIPP, 2007, the Sector-wise quantum of investment promoted in the North-East Region is as under:

(Rs. in crores)

Cement	Coal & Coke	Iron & Steel	Food & Beverages	Flour Mill
60.34	7.80	21.94	0.37	0.44

(b) and (c) According to the indications available, investment in the North Eastern Region has shown an upward trend since the introduction of NEIIPP, 2007. No specific difficulty has been reported in the implementation of the policy.

FDI in defence sector

282. SHRI D. RAJA:

SHRI K. E. ISMAIL:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government is considering a proposal to allow 100 percent FDI in defence sector;

(b) if so, the details thereof;